

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.339 of 2025

Raj Kishore Ram

... .. Appellant/s

Versus

Pratima Devi

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Sudhir Kumar Tiwary

For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE ALOK KUMAR PANDEY
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

7 24-04-2026

On the prayer of learned counsel for the appellant,

re-notify this appeal on 08.05.2026.

(Nani Tagia, J)

(Alok Kumar Pandey, J)

Amrendra/-

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